

of back-up services and also providing training to the medical and para-medical personnel.

The year-wise expenditure on the Corporation is as under:

<i>Year</i>	<i>Amount</i>
<i>1</i>	<i>2</i>
1983-84	Rs. 4.87 Lakhs
1984-85	Rs.14.77 Lakhs
1985-86	Rs.20.18 Lakhs
1986-87	Rs.25.23 Lakhs
1987-88	Rs.26.54 Lakhs
1988-89	Rs.29.32 Lakhs
1989-90	Rs.35.60 Lakhs (Provisional, accounts are under compilation)

On the recommendations of the Committee of Secretaries, the Government identified in 1985 that HSCCIL should be wound up. The Ministry of Health pressed for reconsideration of the orders in view of the excellent performance of the Corporation.

The working of the Corporation was reviewed by Government in March, 1990 and it was decided that the Corporation may be allowed to continue its activities indefinitely.

Long Term Projects to Save the Flood Prone Areas of Andhra Pradesh

2136. SHRI B. N. REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are considering some long term projects to save the flood prone areas of Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Government of Andhra Pradesh have prepared a Master Plan for raising flood banks of Godavari river system in 1986. They have been asked in November, 1987, to prepare a detailed Project Report for the new schemes envisaged under the Master Plan.

Private Builders to Raise Foreign Loans

2137. SHRI MANORANJAN BHAKATA:
SHRI P. NARSA REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have permitted private builders to raise foreign loans, construct houses and collect payments from purchasers;

(b) whether there is any proposal to allot land to private builders to take up such projects in Delhi; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). No such decisions have been taken.

Sites for Hotel Industry in Chandigarh

2138. BABA SUCHA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of sites earmarked for hotel industry in Chandigarh;

(b) the details of sites sold through public auction with rate per acre;

(c) whether any such sites were allotted on reserved price or nominal price;

(d) if so, the particulars of allottees and the price per acre charged from them; and